

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3053 -- JK (LD ) of 2025**

**DATED:- 12 - 03 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

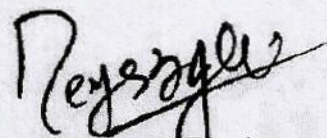
Secretary to Government

Dated:- 12- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer





**Annexure to the Government Order No. 3053- JK (LD) of 2025 dated 12.03.2025.**

S.No	Name of the Officer	Titled of the Case
1.	Nidhi Malik (IAS), (District Election Officer) Deputy Commissioner Reasi.	O.A No 1214/2024, titled Gian Chand V/S Revenue Department.
2.	Nidhi Malik (IAS) (District Election Officer) Deputy Commissioner Reasi.	O.A No 1155/2024, titled Mohd Iqbal V/S School Education Department.
3.	Rakesh Kumar (JKAS) Deputy District Election Officer Reasi.	O.A No 1179/2024, titled Mohd Ashraf & Anr. V/S UT of J&K through Commissioner-Cum-Secretary to Revenue Department Civil Secretariat.
4.	Anshumali Sharma, (JKAS) ACR, Reasi	WP (C) No 2053/2023, titled Mohd Rafiq V/s UT of J&K and Ors.
5	Anshumali Sharma (JKAS) ACR, Reasi	WPC ( NO 903/2024, titled CM No 2201/2024 titled Shiv Kumar V/S UT of J&K Ors.
6	Anshumali Sharma (JKAS) ACR, Reasi	WPC No.1171/2024 titled Mohd Raiz V/S UT of J&K & Ors.
7	Muzahir Hussain Shah, (JKAS) SDM Mahore	WPC No. 345/2024, titled Nazir Ahmed & Ors Vs UT of J&K & Ors.
8	Anshumali Sharma (JKAS) ACR, Reasi	WPC No.1658/2023, titled Romesh Chander V/S UT of J&K and other.
9	Piyush Dhotra, (JKAS)      SDM Katra	WPC No.840/2023, titled Chanda Ram V/s UT of J&K and Ors.
10	Anshumali Sharma (JKAS) ACR, Reasi	WPC NO. 918/2022, titled Ved Parkash V/s UT of J&K and Ors.
11	Piyush Dhotra, (JKAS)      SDM Katra	WP.(C) No.2680/2023, titled Hotel Maa Saraswati V/s UT of J&K and ors
12	Piyush Dhotra, (JKAS)      SDM Katra	WP ( C) No.189/2023, titled Subash Chander Sharma V/S UT of J&K and others.
13	Piyush Dhotra, (JKAS)      SDM (Collector) Katra	WP (C) No.775/2024, titled Rakesh Kumar Padha V/S UT of J&K and others.
14	Suresh Singh (JKAS) Tehsildar, Reasi	WPC No. 2722/2023, titled Barkat Ali Vs Deputy Commissioner Reasi.
15	Anshumali Sharma (JKAS) ACR, Reasi	WP (C)82/2024, titled Bharat Bhusahn Gupta V/S Union of India and other.
16	Anshumali Sharma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 2064/2023 titled Sukhdev Singh V/S UT of J&K Ors.
17	Piyush Dotra, (JKAS)      Sub Divisional Magistrate Katra	WPC No 2387/2023 titled Jatinder Singh V/S UT of J&K Ors.
18	Mazhir Shah (JKAS)      Sub Divisional Magistrate Mahore	WPC No 1720/2024, titled Jamal Din and Others V/S UT Of J&K and others.
19	Anshumali Sharma (JKAS) Assistant Commissioner Revenue	WPC No 388/2024, titled Kamlo Devi & Anrs V/S UT of J&K and Ors.





	Reasi	
20	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 782/2024, titled Rattan Lal V/S UT of J&K and others.
21	Anshumali Sharma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 1430/2024 titled M/S Vaishno Devi Merchandising & Ors V/S UT Of J&K & Ors.
22	Mazhir Shah (JKAS) Sub Divisional Magistrate Mahore	WPC No 1696/2024 Titled Qamar Din V/S UT of J&K Ors.
23	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 137/2024, titled Isher Dass & Ors V/S UT of J&K Ors.
24	Mazhir Shah (JKAS) Sub Divisional Magistrate Mahore	WPC No 511/2024, titled Abdul Lateef & Ors V/S Union of India .
25	Jatinder Singh Tehsildar Katra	WPC No 2993/2024, titled Om Paraksh & Ors V/S UT of J&K Ors.
26	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 13/2024 titled Tripta Devi & ors V/S UT of J&K & Ors
27	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 3076/2024 titled Krishan Chand V/S State of J&K Ors.
28	Anshumali Sharma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 2995/2024 titled Ashok Kumar V/S UT of J&K & Ors.

*Jim*